

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 14.06.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp APP (AT)(CH) (Ins) No. 91/2021	S. Ramuthai Vs P dot G Construction Private Ltd & anr	P. V. Sudhakar V. Anand	
2.	Comp APP (AT)(CH) (Ins) No. 110/2021	Genius Security and Allied Services Vs Sri Shivdutt Bannanje & another	Ankita Paul	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp. App (AT) (CH) No.13/2021	NSL Energy Ventures Pt Limited & 2 others Vs NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	
4.	IA 125 &126 in Comp App (AT)(CH) No. 14/2021 and 14/2021	Chalasanani Udhyasankar Vs Lexus Technologies P Limited & 9 others	V. Lakshmi Narayanan	P B A Srinivasan
5.	Comp App.(AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
6.	Comp App. (AT) (CH) (Ins) No. 10/2021	The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore Vs The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation)	V. Venkadasalam	
7.	Comp App.(AT) (CH) (Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	Arti Singh Pooja Singh Basant Pal Singh Caveator – R2

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- 1. Notice Board**
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By the order of Hon'ble Member (J)

(Chennai Bench)